

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 4120**

**TO BE ANSWERED ON THE 17<sup>TH</sup> MARCH, 2026/ PHALGUNA 26, 1947 (SAKA)**

**CYBER CRIME CASES**

†4120.      **Shri Gyaneshwar Patil:  
Smt. Delkar Kalaben Mohanbhai:  
Shri Bhumare Sandipanrao Asaram:  
Dr. Shivaji Bandappa Kalge:  
Shri Nilesh Dnyandev Lanke:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) the total number of cyber crime cases registered in the country during the last three years, the State-wise details thereof;**
- (b) the number of digital forensic labs in the country, especially in Madhya Pradesh, UT of Dadar and Nagar Haveli and Maharashtra at present and the number of digital forensic labs established before and after 2014; and**
- (c) the total amount released to the States during the last three years for construction, capacity enhancement and modernisation of the said labs, the State-wise details of the amount spent by the States?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI BANDI SANJAY KUMAR)**

**(a) to (c): The National Crime Records Bureau (NCRB) compiles and publishes the statistical data on crimes in its publication “Crime in India”. The latest published report is for the year 2023. As per the data published by the NCRB, State/UT wise details of cases registered under cyber crimes (involving communication devices as medium/target) during the period from 2021 to 2023 are at the Annexure-I.**

**The state of the art National-Digital Investigation Support Centre (previously known as National Cyber Forensic Laboratory (Investigation) {NCFL(I)}) has been established, as a part of the I4C, at New Delhi (on 18.02.2019) and at Assam (on 29.08.2025) to provide early stage cyber forensic assistance to Investigating Officers (IOs) of State/UT Police. A National Cyber Forensic Laboratory (Evidence) has been established in Hyderabad in the year 2018 under the Cyber Crime Prevention against Women and Children Scheme for Evidentiary purposes.**

**At present, 07 Central Forensic Science Laboratories and 27 State Forensic Science Laboratories are operational across the country' to assist in investigation of cybercrime cases. Out of the 07 Central Forensic Science Laboratories (CFSLs), prior to 2014, Digital Forensics facility was available in 04 CFSLs located in Chandigarh, Hyderabad, Delhi, and Kolkata. After 2014, 03 new CFSLs (including Digital Forensic Divisions) have been established at Pune, Bhopal, and Kamrup. Data related to Digital Forensic facilities in States and UTs prior to the year 2014 is not maintained centrally.**

**Assistance has been provided to 20 States / UTs inter-alia for Strengthening of Cyber Forensic Capacities in State FSLs under the Nirbhaya funded scheme for Strengthening of DNA Analysis and Cyber Forensic Capacities in State FSLs. The State-wise list of these 20 States / UTs along with year-wise amount released for both DNA & Cyber Divisions is at Annexure-II.**

**The Ministry of Home Affairs has also provided financial assistance of Rs. 116.5 Crores under the 'Cyber Crime Prevention against Women and Children (CCPWC)' Scheme, to the States/UTs for setting up of cyber forensic-cum-training laboratories. So, far Cyber Forensic-cum-Training Laboratories have been commissioned in 33 States/UTs including Madhya Pradesh, Dadra and Nagar Haveli & Daman and Diu and Maharashtra.**

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**ANNEXURE-I**  
**L.S.US. Q. NO. 4120 FOR 17.03.2026**

**State/UT-wise Cases Registered under Cyber Crimes during 2021-2023**

SL	State/UT	2021	2022	2023
1	Andhra Pradesh	1875	2341	2341
2	Arunachal Pradesh	47	14	24
3	Assam	4846	1733	909
4	Bihar	1413	1621	4450
5	Chhattisgarh	352	439	473
6	Goa	36	90	86
7	Gujarat	1536	1417	1995
8	Haryana	622	681	751
9	Himachal Pradesh	70	77	127
10	Jharkhand	953	967	1079
11	Karnataka	8136	12556	21889
12	Kerala	626	773	3295
13	Madhya Pradesh	589	826	685
14	Maharashtra	5562	8249	8103
15	Manipur	67	18	3
16	Meghalaya	107	75	64
17	Mizoram	30	1	31
18	Nagaland	8	4	2
19	Odisha	2037	1983	2348
20	Punjab	551	697	511
21	Rajasthan	1504	1833	2435
22	Sikkim	0	26	12
23	Tamil Nadu	1076	2082	4121
24	Telangana	10303	15297	18236
25	Tripura	24	30	36
26	Uttar Pradesh	8829	10117	10794
27	Uttarakhand	718	559	494
28	West Bengal	513	401	309
	<b>TOTAL STATE(S)</b>	<b>52430</b>	<b>64907</b>	<b>85603</b>
29	A&N Islands	8	28	47
30	Chandigarh	15	27	23
31	D&N Haveli and Daman & Diu	5	5	6
32	Delhi	356	685	407
33	Jammu & Kashmir	154	173	185
34	Ladakh	5	3	1
35	Lakshadweep	1	1	1
36	Puducherry	0	64	147
	<b>TOTAL UT(S)</b>	<b>544</b>	<b>986</b>	<b>817</b>
	<b>TOTAL (ALL INDIA)</b>	<b>52974</b>	<b>65893</b>	<b>86420</b>

Source: 'Crime in India' published by NCRB.

**List of States / UTs to which assistance has been provided for Cyber Forensics under the Nirbhaya funded scheme for Strengthening of DNA Analysis and Cyber Forensic Capacities in State FSLs**

<b>S. NO.</b>	<b>States</b>	<b>Total release in last 03 years i.e. from FY 2022-23 to 2024-25 (in Crores)</b>	<b>Total release since FY 2018-19 (in Crores)</b>	<b>Amount for which UC received in GFR Form 12-C</b>
1	Arunachal Pradesh	0.865	0.865	0
2	Assam	1.125	1.125	0
3	Chhattisgarh	2.183	3.683	3,51,59,931
4	Gujarat*	0.6075	1.8225	1,15,57,661
5	Himachal Pradesh*	0	7.29	7,29,00,000
6	Jharkhand*	1.6625	4.9875	3,26,79,489
7	Karnataka*	0	13.96	0
8	Kerala	1.625	6.455	4,82,93,502
9	Meghalaya	1.7715	1.9365	1,77,15,000
10	Mizoram*	0	4.19	4,19,00,000
11	Nagaland*	2.725	5.45	5,45,00,000
12	Odisha*	3.1425	9.4275	9,30,60,819
13	Punjab*	0	7.98	3,99,00,000
14	Rajasthan*	0	6.28	6,27,96,750
15	Telangana	2.98	2.98	1,76,49,403
16	Tripura*	0	2.11	2,11,00,000
17	Uttar Pradesh*	0	7.75	7,06,81,508
18	Uttarakhand	2.48	2.48	2,48,00,000
19	A & N Islands	2.18	2.28	1,59,68,474
20	Puducherry*	3.395	6.9	6,05,33,389

**\*Funds have been released to these States/ UTs since FY 2018-19.**

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